## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 450/2016

IN THE MATTER OF:

M/s Dwighty Gary Gibbs @ Deve Arata Dasa .... APPLICANT / PETITIONER

M/s Registrar of Companies

RESPONDENT

SECTION:

Under Section 560(6)

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Sanjay Mishra, Advocate

Mr. Geetesh Meena, Advocate

For the RD(ND)

:- Mr. C. Balooni, Company Prosecutor

## ORDER

Learned Counsel for the parties are present. In view of the matter being part heard by the Hon'ble Principal Bench, let the matter be placed before Hon'ble Principal Bench for further consideration on 28th September 2017.

> (DEEPA KRISHAN) MEMBER (TECHNICAL)

MEMBER (JUDICIAL)